

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES
LOK SABHA

UNSTARRED QUESTION No. 2726
TO BE ANSWERED ON 02.08.2018

Watershed Management Programme

2726. SHRIMATI SUPRIYA SULE:
SHRI DHANANJAY MAHADIK:
SHRI SATAV RAJEEV:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
DR. J. JAYAVARDHAN:
SHRI P.R. SUNDARAM

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government is implementing Integrated Watershed Management Programme (IWMP) in the country, if so, the details thereof along with the district covered in the country especially in the States of Tamil Nadu and Maharashtra;

(b) the challenges faced by the Government to overcome the difficulties in the implementation of the scheme;

(c) the names of the projects/schemes implemented under IWMP during the last three years;

(d) the funds allocated for each of these projects/schemes during the last three years and the current year, State/UT-wise; and

(e) the progress made so far under these projects/schemes, State/UT-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI RAM KRIPAL YADAV)

(a) to (c) Department of Land Resources has sanctioned 8214 watershed development projects in 576 districts (including 26 districts of Tamil Nadu and 33 districts of Maharashtra) in 28 States (except Goa) [during the period 2009-10 to 2014-15] covering an area of about 39.07 million hectare under Integrated Watershed Management Programme (IWMP) principally for development of rainfed portions of net cultivated area and culturable wastelands. The IWMP was amalgamated as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) from 2015-16.

Administrative and technical constraints are occasionally observed in the implementation of watershed development projects and these are appropriately addressed on continuing basis. The strategies adopted to overcome the challenges are (i) optimal utilization of available resources, (ii) convergence and (iii) prioritization, as well as (i) accountability and (ii) real-time monitoring.

(d) State-wise details of number of sanctioned projects and Central share released during the last three years and the current year (upto 26th July 2018) are given in **Annexure I**.

(e) As per the information received from the States, since 2014-15, 5,06,001 water harvesting structures were created / rejuvenated. An additional area of 10,27,837 ha has been brought under protective irrigation upto 2017-18. The number of farmers benefitted is 19,41,017 during the said period. State-wise details are given in **Annexure II**.

**Annexure referred to in reply to parts (d) of Lok Sabha Unstarred Question No. 2726
for answer on 02.08.2018**

State-wise details of number of projects, sanctioned area of the projects and funds released
for the projects in the last 3 years and the current year

(Area in million ha & Amount in Rs. crore)

Sr. No.	State	Number of Projects	Central Share Released			
			2015-16	2016-17	2017-18	2018-19 (upto 26.07.2018)
1	Andhra Pradesh	432	86.73	120.96	123.35	77.91
2	Arunachal Pradesh	156	18.00	23.12	9.62	
3	Assam	372	45.00	0.00	65.09	
4	Bihar	123	5.00	28.26	19.21	
5	Chhattisgarh	263	20.00	34.96	33.45	
6	Gujarat	610	100.00	115.04	87.51	
7	Haryana	88	6.91	12.82	10.94	
8	Himachal Pradesh	163	20.00	35.40	26.83	
9	Jammu & Kashmir	159	0.00	25.59	43.66	
10	Jharkhand	171	20.00	17.68	0.00	
11	Karnataka	571	125.00	145.72	175.69	
12	Kerala	83	20.00	16.62	17.83	
13	Madhya Pradesh	517	150.00	129.44	134.84	97.45
14	Maharashtra	1186	250.00	186.95	279.21	
15	Manipur	102	9.00	11.29	13.84	
16	Meghalaya	96	18.00	11.56	8.95	
17	Mizoram	89	8.87	16.06	22.35	
18	Nagaland	111	27.00	60.84	32.08	23.10
19	Odisha	310	67.50	91.99	94.48	
20	Punjab	67	7.95	0.00	7.96	
21	Rajasthan	1025	200.00	199.35	243.59	76.41
22	Sikkim	15	6.30	0.00	1.40	
23	Tamil Nadu	270	75.00	62.36	82.75	
24	Telangana	330	70.00	0.00	51.14	
25	Tripura	65	20.89	27.12	16.66	
26	Uttarakhand	65	25.68	16.15	9.97	
27	Uttar Pradesh	612	75.00	58.38	63.93	
28	West Bengal	163	10.00	24.06	15.48	25.87
Total		8214	1487.83	1471.72	1691.81	300.44

Note: 1) WDC-PMKSY is not operational in Union Territories.
2) There is no sanctioned project in Goa.

**Annexure referred to in reply to parts (e) of Lok Sabha Unstarred Question No. 2726
for answer on 02.08.2018**

**State-wise details of WHS created/rejuvenated, additional area brought under irrigation
and farmers benefitted under WDC-PMKSY during 2014-15 to 2017-18 (as on 31.03.2018).**

Sr. No	State	WHS created/ rejuvenated (in Nos.)	Additional area brought under irrigation (Ha)	Farmers benefitted (in Nos.)
1	Andhra Pradesh	174194	229490.00	188118
2	Arunachal Pradesh	464	560.00	20701
3	Assam	4638	69667.28	145918
4	Bihar	3617	17525.00	50040
5	Chhattisgarh	5934	16221.14	26815
6	Gujarat	16746	41647.74	37387
7	Haryana	2654	35587.00	30787
8	Himachal Pradesh	7783	11205.08	53422
9	Jammu & Kashmir	2601	10087.40	60658
10	Jharkhand	2758	2437.10	32852
11	Karnataka	24144	53623.00	137166
12	Kerala	15357	20734.13	102325
13	Madhya Pradesh	20769	94487.30	102915
14	Maharashtra	9088	84370.00	99909
15	Manipur	8948	2749.96	141391
16	Meghalaya	2099	3728.66	7485
17	Mizoram	6950	46708.35	47853
18	Nagaland	2077	1971.00	7164
19	Odisha	19349	38101.80	55321
20	Punjab	236	6559.00	3941
21	Rajasthan	77439	43346.00	133913
22	Sikkim	169	32.75	1005
23	Tamil Nadu	39487	76679.07	210403
24	Telangana	13886	25377.00	36468
25	Tripura	1963	5256.79	5656
26	Uttar Pradesh	17737	81745.00	140105
27	Uttarakhand	16808	2215.26	51220
28	West Bengal	8084	5724.41	10079
	Total	506001	1027837.22	1941017

Note: Provisional and subject to change (As per information received from States)